

Clearance of Slums from Walled City

1566. SHRI TARA CHAND KHANDELWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have surveyed the Walled City of Delhi through an expert Committee for slum clearance;

(b) if so, the report and its findings; and

(c) the time by which the Government propose to clear the slums from the Walled City?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Environment Audit Report

1567. SHRI SRIBALLAV PANIGRAHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government propose to introduce an environment audit report by all companies as part of their annual report;

(b) if so, the details thereof and the steps taken in this regard; and

(c) by when it is likely to be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c) The proposal being considered by Government is that every company shall, in the report of its Board of Directors, disclose briefly particulars of compliance with environmental laws; steps taken or proposed to be taken towards adoption of clean technologies for prevention of pollution, waste minimisation, waste

recycling and utilisation; pollution control measures; investment on environmental protection, and impact of these measures on waste reduction, water and other resource conservation.

Construction of Flats under Ambedkar Avas Yojana

1568. SHRI ATAL BIHARI VAJPAYEE:

DR. LAXMINARAYAN PANDEYA:

DR. P. VALLAL PERUMAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority had launched a scheme known as "Ambedkar Avas Yojana" in 1989;

(b) if so, the date on which application for registration under the scheme were invited, the last date of receipt of applications, the number of applications received and the amount collected from the applicants;

(c) the number of flats constructed or proposed to be constructed under the scheme, area-wise and the estimated cost per flat;

(d) the time by which such flats are expected to be ready for handing over to the eligible applicants; and

(e) the progress made so far with regard to the construction of the flats under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The Ambedkar Avas Yojana was opened between 1-11-1989 to 29-12-1989 and 38,018 applications were received. A sum of approx. Rs. 30.27 crores has been received from the applicants.